## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.50(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Shri Shyam Haribhau Sapkal

V/s.

M/s. The New Akot Cotton Ginning & Pressing Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Pratap Manmohan Advocate

Nimbalkar For the Petitioner

2 Manesh Athropale Company Senty
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3 Anagha Anasirgaraju

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## Order

## C.P. 50/397-398/CLB/MAH/2016

- 1. The Petitioner is seeking time to file a Reply in respect of C.A. 111/2016, stated to be filed on 16/05/2016. Time granted.
- 2. The Petitioner is directed to file the Reply on or before 30.09.2016 and thereafter Rejoinder, if any to be filed.
- 3. C.A 111 in C.P. 50/2016 to be kept for hearing on 18.10.06. Date is duly communicated to both the sides.

Dated: 21.09.2016

Sd/-

Shri M.K. Shrawat

Member (Judicial)